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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2016
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

E. SELVARAJ
R. UDAYAKUMAR

counsel for petitioner

[Signature]

R. Prithviraj
Pandian

Counsel for
Respondents 1-3

[Signature]

ORDER

Shri R Udayakumar, proxy representing senior counsel for petitioner present.
Shri R Prithviraj, counsel for R1 to R3 present. Counsel for respondent stated that he has furnished a copy of monthly bank statement to the other side and also filed a copy of the same in the Registry. Counsel for petitioner sought time to file rejoinder. At request time extended finally. Accordingly time extended.
Put up on 10/3/2017 at 10.30 A.M.

[Signature]
(K.Anantha Padmanabha Swamy)
Member (Judicial)